

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI UPENDRA KUSHWAHA): (a) and (b) As per Census-2011, 69% of the rural households do not have toilets within premises. Further as per NSSO 2012, 40.60% rural households have toilets.

(c) to (e) The matter is under examination.

Availability of clean drinking water

†533. SHRI PRABHAT JHA:

SHRI VIJAY GOEL:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether clean drinking water is available to all the citizens of the country;

(b) if so, the details thereof;

(c) if not, the action plan of Government to provide clean drinking water to all the citizens of the country;

(d) the details of the targets fixed under Nirmal Gram Yojana along with the present achievement thereof;

(e) whether Government is considering to make any changes in this scheme; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI UPENDRA KUSHWAHA): (a) The Ministry of Drinking Water and sanitation monitors the progress of coverage of drinking water supply in the country in terms of habitations. As per the information entered by the States on the Integrated Management Information System (IMIS) of the Ministry, out of 1696531 rural habitations in the country there are 1250798 habitations which are fully covered, 367225 habitations which are partially covered *i.e.* where the service level of drinking water supply is less than 40 lpcd and 78508 habitations which are quality affected where the drinking water sources are affected by some form of contamination like nitrate, salinity fluoride, arsenic and iron .

(b) The status of coverage of habitations in the country State wise is given in the Statement (*See below*).

†Original notice of the question was received in Hindi.

(c) Rural water supply is a State subject. This Ministry supplements the efforts of the States to provide drinking water supply including through piped drinking water supply schemes, by providing technical and financial assistance to the States under the centrally sponsored National Rural Drinking Water Programme (NRDWP), in rural areas of the country. The State Governments are vested with powers to select, plan and implement drinking water supply schemes under the NRDWP. The Ministry has urged the States to take up more piped drinking water supply schemes in the 12th Five Year Plan period under the NRDWP.

As per the Strategic Plan for rural drinking water supply for the period 2011-2022, covering the two Five Year Plan periods, which stresses on extending the piped water supply to more households in the rural areas. The interim goal till 2017, is to cover 50% of all rural households with piped water supply, and 35% of rural households with household tap connections. By 2022, the goal is to cover 90% rural households with piped water supply and with 80% having household tap connections. As on 1.4.2014, 47.45 % of the rural population have been covered with PWS schemes.

(d) There is no scheme named the Nirmal Gram Yojana. The Nirmal Gram Puraskar (NGP) is an award scheme under the Nirmal Bharat Abhiyan (NBA) under which Gram Panchayats are awarded for attaining full sanitation coverage. There are no targets fixed under the NGP.

(e) No Sir.

(f) Does not arise.

Statement

*Status of Rural Habitation with Respect to Drinking Water
Supply as on (01/04/14)*

Sl.No.	State	No of Habitation			
		Total	Fully Covered	Partially Covered	Quality Affected
1	2	3	4	5	6
1	Andhra Pradesh	47397	29231	16612	1554
2	Bihar	107640	50203	50838	6599

1	2	3	4	5	6
3	Chhattisgarh	73616	61483	8038	4095
4	Goa	347	345	2	0
5	Gujarat	34415	33829	329	257
6	Haryana	7251	6796	440	15
7	Himachal Pradesh	53604	39274	14330	0
8	Jammu and Kashmir	15798	8049	7739	10
9	Jharkhand	119667	116003	3637	27
10	Karnataka	59753	24480	32900	2373
11	Kerala	11883	3338	7717	828
12	Madhya Pradesh	127559	125145	677	1737
13	Maharashtra	100488	87339	12200	949
14	Odisha	157296	101810	48766	6720
15	Punjab	15370	12563	2788	19
16	Rajasthan	121133	69085	28092	23956
17	Tamil Nadu	100018	85946	13657	415
18	Telangana	25139	13212	10308	1619
19	Uttar Pradesh	260110	259539	73	498
20	Uttarakhand	39142	24195	14913	34
21	West Bengal	98120	45419	41087	11614
22	Arunachal Pradesh	7412	2386	4939	87
23	Assam	87888	41990	35214	10684
24	Manipur	2870	2089	781	0
25	Meghalaya	9326	1918	7356	52

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1	2	3	4	5	6
26	Mizoram	777	339	438	0
27	Nagaland	1530	503	989	38
28	Sikkim	2084	662	1422	0
29	Tripura	8132	3215	598	4319
30	Andman And Nicobar	400	323	77	0
31	Chandigarh	18	0	18	0
32	Dadra and Nagar Haveli	70	0	70	0
33	Daman & Diu	21	0	21	0
34	Delhi	0	0	0	0
35	Lakshadweep	9	0	9	0
36	Puducherry	248	89	150	9
TOTAL		1696531	1250798	367225	78508

Rural sanitation coverage

534. SHRIMATI GUNDU SUDHARANI: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of rural sanitation coverage in the country, State-wise;
- (b) whether it is a fact that only 34 per cent rural sanitation coverage was there in undivided Andhra Pradesh;
- (c) if so, the reasons therefor, district-wise; and
- (d) what steps the Ministry has proposed to take to increase the percentage and by when 100 per cent sanitation coverage is achieved in Andhra Pradesh and Telangana?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI UPENDRA KUSHWAHA): (a) The details of rural sanitation coverage in the country, State/UT-wise as per Census 2011, is given in the Statement (*See below*).